

PART III

**COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION**

THRISSUR DISTRICT

FORM 'A'

[See Rule 4]

NOTIFICATIONS

WHEREAS, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 to the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

Now, THEREFORE, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey number of the Village and Taluk mentioned against each, shall be as shown against it in column (11) thereof.

(1)

No. K. Dis.B4-10581/2020.

6th November 2020.

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—P. Vemballur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-survey Block</i>	<i>Re-survey No.</i>	<i>Re-survey Sub division No.</i>	<i>Panchayath/ Municipality/ Corporation</i>	<i>Name of Local Panchayath/ Municipality/ Corporation</i>	<i>Name & No. of ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are (as per Gazette notification on 6-3-2010)</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	103	1	Panchayath	Sreenaraya napuram	II	Garden land without road access	30,000

2

(2)

No. B4-10576/2020/K.Dis.

11th November 2020.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Porathissery.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (as per Gazette notification on 6-3-2010)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	899	1	Municipality	Irinjalakuda	Fire Station-36	Residential plot with Private road access	50,000 ₹

(3)

No. B4-11039/2020/K.Dis.

11th November 2020.

SCHEDULE

District—Thrissur.

Taluk—Chalakkudy.

Village—Vadakkumbagam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classi- fication by use	Fair Value per Are (as per Gazette notification on 6-3-2010)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	616	11	Panchayath	Mala Grama Panchayath	..	Residential plot with Panchayath road access	22,000 ₹

SCHEDULE

District—Thrissur.

Taluk—Kodungallur.

Village—Perinjanam.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (as per Gazette notification on 6-3-2010)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	258	2A	Panchayath	Perinjanam Panchayath	Ward V	(1) Residential plot with PWD road access	1,50,000
									(2) Residential plot with Panchayath/ Mun./ Corporation road access	1,20,000
									(3) Residential plot with Privat road access	1,00,000
									(4) Residential plot without Vehicular access	80,000

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-survey Block	Re-survey No.	Re-survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Panchayath/ Municipality/ Corporation	Name & No. of ward	Classification by use	Fair Value per Are (as per Gazette notification on 6-3-2010)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	907	1	Municipality	Irinjalakuda	5	Residential plot with NH/PWD Road access	10,00,000
2	907	1	Municipality	Irinjalakuda	5	Residential plot without Vehicular access	1,20,000
3	910	Municipality	Irinjalakuda	5	Residential plot with NH/PWD Road access	10,00,000
4	911	Municipality	Irinjalakuda	5	Residential plot with NH/PWD Road access	10,00,000

Revenue Divisional,
Office, Irinjalakuda.

(Sd.)
Revenue Divisional Officer.

PALAKKAD DISTRICT

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of the Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule (4) of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, Therefore, it is hereby made known to the public that the final fair value fixed for the land mentioned against each serial number in respect of the land situated in the Survey/Re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in Column (11) thereof.

(1)

No. RDOOTP/1061/2020-K1.

6th November 2020.

SCHEDULE

District—Palakkad.
Village—Ongalloor-1

Taluk—Pattambi.
Block—30.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block No.	Re-Survey No.	Re-Survey Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name and ward No.	Classification by use	Fair Value Re-fixed (per are) ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	101	4	30	341	2	Panchayath	Ongalloor	..	Garden land without Road Access	6,250

(2)

No. RDOOTP/555/2020-K1.

6th November 2020.

SCHEDULE

District—Palakkad.
Village—Ambalappara-1.

Taluk—Ottappalam.
Block—79.

Sl. No.	Survey No.	Sub Division No.	Re-Survey Block No.	Re-Survey No.	Re-Survey Sub Div. No.	Panchayath/ Municipality/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name and ward No.	Classification by use	Fair Value Re-fixed (per are) ₹
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	377/P	..	79	73	2	Panchayath	Ambalappara	..	Residential Plot with Private Road Access	8,000

Office of the Sub Collector,
Ottappalam.

(Sd.)
Sub Collector.